

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(20)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER : :

PETITION NUMBER : TCP/454/ (IB)/CB/2017

NAME OF THE PETITIONER(S) : GRAHAM FIRTH STEEL PRODUCTS INDIA PVT LTD

NAME OF THE RESPONDENT(S) : HYDRO CARBON CHAINS PVT LTD

UNDER SECTION : 433 (E ) (F)

S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

ORDER

Matter called. No representation on behalf of both the parties. The Registry is directed to send notice to both the parties for their appearance on the next date of hearing. Put up on 27.07.2017 at 10.30 A.M.



(K. ANANTHA PADMANABHASWAMY)  
MEMBER (JUDICIAL)

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